

[26 November, 2001]

RAJYA SABHA

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) to (d) The Central Government have not fixed the fee chargeable by the private doctors. However, as per the Code of Medical Ethics prescribed for the doctors, a physician should announce his fee to the patients before rendering services and not after operation or treatment is under way.

#### **Purchase of machines in different hospitals in Delhi**

† 807. SHRI MUNAVVAR HASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total value of machines bought separately for different hospitals in Delhi for conducting various types of tests during the last five years;

(b) the number of machines out of the said machines lying out of order as on October 31, 2001 and since when;

(c) the total amount spent on maintenance and repairs of various types of machines during the last five years; and

(d) by when Government will get these machines repaired?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) to (d) The information is being collected and will be laid on the Table of the House.

#### **Strong public health system in the country**

808. SHRI CO. POULOSE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are of the opinion that stronger public health system is the only answer to bio-terrorism; and

(b) if so, the steps Government have taken for strong public health system in the country?

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† Original notice of the question was received in Hindi.